Artificial scarcity of fertilizers

2493. SHRI R.C. SINGH: Will the Minister of CHEMICAL AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that artificial shortage of fertilizers has been created in some of the States in recent past;
- (b) if so, whether there is any mechanism for ensuring availability and distribution of fertilizers like Urea, DAP, MOP and Complex fertilizers to farmers; and
- (c) if so, the steps taken and the steps proposed to be taken to provide fertilizers to farmers for the upcoming Rabi season?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHRIKANT JENA): (a) and (b) No, Sir. Urea is the only fertilizer which is under partial movement and distribution control of the Government. All other fertilizers viz. DAP, MOP, SSP and NPK etc. are decontrolled/ de-canalized since 1992. The availability of Phosphatic and Potassic fertilizers is decided by the market forces of demand and supply. Union Government monitors availability of fertilisers at State level. State Governments are responsible for distribution of fertilizers within the State.

The State-wise cumulative requirement (demand), availability and sales of Urea, DAP, MOP and Complex fertilizers during 2009-10 (April' 09 to November' 09) is given in Statement (See below). As can be seen, the availability of Urea, DAP and MOP has been adequate. There has been a little tightness in availability of complex (NPK) fertilizers because of low level of indigenous production and also as these can not be imported.

- (c) The steps taken for supply of fertilizers are as under:
- i) The movement of fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertiliser Monitoring System (FMS);
 - ii) The subsidy on fertilizer is being paid only when it reaches the district;
- iii) Department of Fertilizers operates Bufffer Stock of Urea, DAP & MOP through State Institutional Agencies/ fertilizer companies in major fertilizer consuming States to the tune of 6.25 LMT, 3.50 LMT and 1.00 LMT respectively;
- iv) Department of Fertilizers has notified uniform freight subsidy scheme to transport fertilizers upto block level;
- v) The gap between requirement and indigenous production of fertilizers is met through imports;
- vi) New pricing policy for attracting investment in urea sector has been announced on 4th September, 2008. Further, fertilizer sector has been given highest priority in allocation of gas, for debottlenecking, expansion and revival projects in the country;
- vii) The State Governments, as the enforcement agencies, are adequately empowered under Fertiliser Control Order, 1985 to take appropriate action against any offender who indulges in any kind of malpractices including black marketing.

Statement

Cumulative requirement, availability & sales of fertilisers during the year 2009-10 (April '09 to November '09)

	UREA			DAP			MOP			Complex		
State	Require-	Availa-	Sales	Require-	Availa-	Sales	Require-	Availa-	Sales	Require-	Availa-	Sales
	ment	bility		ment	bility		ment	bility		ment	bility	
Andhra Pradesh	1930.00	1714.04	1605.45	800.00	776.85	733.53	460.00	377.47	344.07	1550.00	1230.53	1175.21
Karnataka	1005.00	1052.11	989.94	605.00	665.25	653.55	380.00	421.24	380.94	795.00	648.71	627.04
Kerala	125.50	119.76	112.28	28.25	25.48	24.81	124.00	116.96	112.95	137.50	138.61	135.53
Tamil Nadu	765.00	638.60	633.32	331.00	245.69	244.56	399.00	329.15	313.61	263.00	397.16	390.83
Gujarat	1295.00	1187.34	1162.07	685 . 0a	640.28	607.72	151.00	172.83	170.01	339.80	305.66	278.29
Madhya Pradesh	1125.31	1023.33	1011.93	804.15	884.93	814.30	109.65	101.40	94.58	334.48	194.24	178.68
Chhattisgarh	465.50	428.09	421.99	153.90	193.63	193.02	69.45	60.74	58.71	114.45	73.09	69.70
Maharashtra	1859.00	1743.38	1679.56	889.70	1140.09	1125.55	361.90	450.65	412.70	1065.00	681.49	657.64
Rajasthan	928.00	817.43	794.48	595.00	560.33	548.48	25.00	33.44	28.76	123.80	72.14	71.42
Haryana	1260.00	1067.49	1047.11	650.00	630.78	629.43	42.00	58.96	58.87	35.00	34.87	32.75
Punjab	1530.00	1606.86	1551.94	750.00	775 . 87	774.02	81.00	79.27	74.50	55.00	49.93	45.78
Himachal Pradesh	45.00	33.46	31.88	0.00	2.65	2.65	2.50	2.65#	0.00	35.00	19.43	19.29
Jammu & Kashmir	105.67	56.54	53.61	66.75	35.05	35.03	19.67	2.33	2.32	0.00	0.00	0.00
Uttar Pradesh	3300.00	3199.80	3010.98	1300.00	1309.32	1289.06	225.00	213.57	193.54	650.00	527.51	504.66
Uttarakhand	132.50	140.67	124.90	26.00	34.32	33.05	12.00	2.80	2.80	42.50	21.73	21.62
Bihar	1210.00	1074.62	1063.01	335.00	299.30	284.41	155.00	110.62	100.89	255.00	176.48	164.32
Jharkhand	160.00	116.69	111.41	100.00	70.48	66.55	14.50	8.55	8.11	46.00	48.78	44.57
Orissa	440.00	397.18	365.38	148.48	186.39	169.89	132.21	89.06	85.17	219.10	176.29	164.17
West Bengal	715.77	699.22	642.85	307.40	327.48	322.21	247.40	257.97	254.02	524.80	530.63	514.97
Assam	150.80	158.88	154.97	19.40	18.81	18.72	71.40	47.21	43.07	5.50	4.89	4.89
All India	18939.92	17336.32	16628.95	8627.05	8831.40	8578.45	3115.96	2945.42	2750.82	6624.68	5349.34	5118.44

[#] Dispatch on 6.12.2009.